

(7) Increasing labour productivity by providing incentives and adoption of participative style of management

(8) Development of operating skills by training

(9) Improvement of industrial relations and managerial efficiency.

### राजस्थान में सरकारी क्षेत्रों के उद्योगों में पूंजी-निवेश

2827. श्री जगदीश प्रसाद माधुर :

क्या वित्त मंत्री यह बताने की कृपा करेंगे कि सरकारी क्षेत्र में उद्योगों में कुल पूंजी निवेश की तुलना में राजस्थान में सरकारी क्षेत्र के उद्योगों में कितने प्रतिशत पूंजी लगाई गई है ?

वित्त मंत्री (श्री एच० एम० पटेल) :

31-3-1977 का सरकारी क्षेत्र के उप-क्रमों में कुल पूंजी निवेश की तुलना में राजस्थान में सकल अचल परिसम्पत्ति के रूप में 1983 प्रतिशत पूंजी लगी हुई थी ।

... इसमें राज्य के सरकारी क्षेत्र के उप-क्रमों में लगी पूंजी तथा केन्द्रीय सरकारी उद्योगों, जैसे भारतीय तेल निगम, इण्डियन एयरलाइन्स आदि की संस्थापनाओं में लगी पूंजी शामिल नहीं है ।

### SC/ST Liaison Officers

2828. SHRI B. C. KAMBLE: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) how many Liaison Officers belonging to SC/ST have been appointed in each of the departments in his Ministry as per Government Brochure, Chapter 15, and since when each of them were appointed and the status of each of them;

(b) what are the reports of each of these Liaison Officers under Para 15.4, of the said Brochure during the last three years, submitted to the Secretary/Additional Secretary etc. and what action was directed by the latter and whether said action as directed was taken and with what result; and

(c) will the Government lay on the Table of the House the copies of the said reports, directions and the action taken, as per (b) above; if not, why not?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURSHOTTAM KAUSHIK): (a) Chapter 15 of the Government Brochure provides for appointment of Deputy Secretary in-charge of the Administration/Director, as a Liaison Officer. It is not mandatory to appoint SC/ST Officers as Liaison Officer. However, there are two Scheduled Caste Liaison Officers holding the rank of Director in India Meteorological Department with effect from August 1974 and July 1975 respectively. One of them has been promoted as Deputy Director General from 1977.

(b) The two Officers mentioned in part (a) have given their reports for the year 1975 and 1976 respectively. No defects in the implementation of Government Orders on representation of SC/ST in service were found in these reports and as such no action was required.

(c) Copies of the relevant reports are laid on the Table of the House. [Placed in Library. See No LT-3010/78]

### Purchasing of Iron Ore by China

2829. SHRI A. R. BADRINARAYAN:

SHRI R. V. SWAMINATHAN:

Will the Minister of COMMERCE, CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) whether it is a fact that China has shown its willingness to purchase more iron ore from India;

(b) if so, whether India had last year supplied iron ore to China;

(c) if so, what was the quantity and the price charged;

(d) whether any further order for iron ore has been received from them; and

(e) whether India has agreed to supply?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE, AND CIVIL SUPPLIES AND CO-OPERATION (SHRI ARIF BEG):

(a) Yes, Sir.

(b) and (c). A trial shipment of about 32,000 tonnes of iron ore was made to China in August, 1978. It would not be in the commercial interest of the Corporation to disclose the price.

(d) and (e). At the invitation of M/s. China National Metals & Minerals Export and Import Corporation, Peking, a delegation composed of representatives of Minerals & Metals Trading Corporation of India and National Mineral Development Corporation has gone to China to discuss the possibility of having a regular contract, if possible on a long term basis.

#### MP Chief Minister's visit to Nepal

2831. SHRI SAUGATA ROY: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether the Chief Minister of MP, Shri V. K. Sakhlecha visited Nepal recently by a private plane;

(b) whether permission for his visit was given by Government;

(c) whether reasons for his visit were given; and

(d) if so, the details thereof?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK):

(a) The Chief Minister of M.P. visited Nepal between 29th and 30th June 1978 in a State Government owned 'King Air' aircraft;

(b) The aircraft was permitted to fly Delhi-Kathmandu on 29th June 1978, with prior permission from Director General of Civil Aviation Nepal, and the aircraft returned to Delhi on 30th June 1978.

(c) and (d). It was a private visit.

#### Branches of State Bank of India

282. SHRI ARJUN SINGH BHADORIA: Will the Minister of FINANCE be pleased to state:

(a) the number of branches of the State Bank of India throughout the country;

(b) how many new branches are proposed to be opened during the current year; and

(c) the amount of loan disbursed during 1978-79?

THE MINISTER OF FINANCE (SHRI H. M. PATEL): (a) As at the end of September 1978, there were 4879 branches of the State Bank of India functioning in the country.

(b) During the current year (upto end-September 1978) the State Bank of India has opened 211 branches. As on that date the Bank had 348 licences/allotments pending with it.

(c) The outstanding advances of the State Bank of India amounted to Rs. 3413 crores as at the end of March 1978 and Rs. 4068 crores as on November 10, 1978.